

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date: 2nd March, 2016

Time: 10:30 AM

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 68/2016 (Earlier O.A.No.401/2015)	Gole Park Nikat Niwasi Kalyan Vs. State of U.P. & Ors.	Mr. Dipesh Chaudhary, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1 Ms. Priyanka Swami, Adv. for R-2 Mr. Raman Yadav, Adv. for R-4
FOR ADMISSION			
2.	Original Application No. 87/2016	Centre for Wildlife & Environmental Litigation Vs. State of UP & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
3.	Original Application No. 92/2016 (M.A. No. 187/2016)	Ritesh Chaudhary Vs. D.C. (NDMC) & Ors.	Mr. Ritesh Chaudhary, Applicant in person
FOR HEARING			
4.	Original Application No. 59/2012 (M.A No. 203/2013, M.A No. 887/2013, M.A No. 134/2015, M.A. No. 34/2016 & M.A. No. 190/2016)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Ms. Savitri Pandey, Adv. for R – 3 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 &9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsi & Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee 3 Mr. Piyush Kumar, Adv. for Noticee 4 Ms. Amrita Panda, Adv. for Noticee 5 & 9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee 8 Mr. Debesh Panda, Adv. for Noticee10 Mr. Anmol Sinha, Adv. for Noticee 11 Mr. M. Salim, Adv. for Noticee 12 Mr. Mehul Parti, Adv. for Noticee No. 14 Mr. Nitin Kumar, Adv. for Noticee No. 17

			<p>Mr. S.K. Agarwal, Adv. for Unit No. 30 Mr. Suresh Tripathy, Adv. for DJB Mr. Anil Grover & Mr. Rahul Khurana, Adv. Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SMCD Mr. Sudeep Kr. Shrotriya, Adv. Mr. Karan S. Chandhiok, Adv. for Applicant in M.A. No. 190/2016</p>
5.	Original Application No.50/2015	<p>Aparna Singh</p> <p style="text-align: center;">Vs.</p> <p>Union of India & Ors.</p>	<p>Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for the Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Mr. Dhruv Tamta, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal for R-5 Mr. R. K. Pillai, Adv. for R-6 Mr. Sajid Sultan, Adv.</p>

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